Annexure-5 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021

**List of operational creditors (Workmen)**

| Sl. No. | Name of authorised representative, if any | Name of work man | Details of claim | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | | | | | |
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| NIL | | | | | | | | | | | | | |
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